

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION No. 1285
TO BE ANSWERED ON 06.12.2021

Operation of Resorts/Hotels in Elephant Corridors

1285. SHRI A.K.P. CHINRAJ:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the number of Resorts, Hotels, Home stays operating illegally in Elephant corridors of Nilgiris district;
- (b) the number of Resort, Hotel, Home stay owners who are prosecuted for violation of environmental guidelines;
- (c) whether due to these encroachments on forest land, human-animal conflict is increasing; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI ASHWINI KUMAR CHOUBEY)

- (a)&(b) As per information received from the State of Tamil Nadu, there are 38 Resorts complex existing in the said elephant corridor. Further, as reported by the State illegal resorts falling in the notified elephant corridor and disturbing movement of elephants have been sealed by the District Administration.
- (c)&(d) No encroachment has been reported on forest land due to the said resorts. There is no evidence on increasing human-wildlife conflict in the said corridor. The details of mortality of wild animals in the said corridor are as below:

Sl. No.	Details of Incident	Date
1.	One male elephant electrocuted	12.09.2014
2.	One Makhna elephant drowned in a septic tank	22.03.2018
3.	One female tiger poisoned	20.11.2020
4.	One male elephant burned	19.01.2021
5.	One male sloth bear electrocuted	10.08. 2021
